

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: EMC LIMITED Date of Commencement of Liquidation: 21-11-2023; List of Stakeholders as on Date: 15-04-2024; Name of IP: Mr. Raj Singhanian; Process Number: 1; Last 5 digit of registration number: 10367

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	0	0	0	281460196	0	0	0	NA
2	Liquidation costs incurred till date	0	0	0	10000000	0	0	0	NA
3	Secured financial creditors	17	109014828230	17	105662654905	1904133879.61	448039445.34	0	Annexure 3
4	Unsecured financial creditors	3	121578019.00	3	121578019.00	0	0	0	Annexure 4
5	Operational creditors (Workmen)	46	870806.00	46	870806.00	0	0	0	Annexure 5
6	Operational creditors (Employees)	414	94813791.18	408	54950950.72	0	43928283.46	0	Annexure 6
7	Operational creditors (Government Dues)	13	2364863034.00	11	1298592449.00	0	1066270585.00	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	85	4490657585.61	80	2262388493.84	0	2228269091.77	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	1	2308311.00	1	2308311.00	0	0	0	Annexure 9
Total		579	116089919776.79	566	109694804130.56	1904133879.61	3786507405.5699 997	0	